

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 429

IA/998/ND/2024 IN IB/1105/ND/2020

IN THE MATTER OF:

Nirmal Trading Co.	...	Applicant
Versus		
Printland Digital (India) Pvt Ltd.	...	Respondent

Under Section 9 (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Narendra Singh

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **27.05.2024**.

Sd/-
(Court Officer)